

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH JABALPUR

Original Application No.200/00095/2019

Jabalpur, this Friday, the 13th day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER

Sushil Singh S/o Late Shri P.N. Singh
 Occupation Government Employee,
 Aged about 39 years residing at
 H-3 Kakda Abhinav Homes Anydhyा
 Bypass Road, Bhopal (M.P.)
 (By Advocate –**Shri Atul Jain**)

-Applicant



V e r s u s

1. Union of India, Through its Secretary,
 Department of Health Research,
 Ministry of Health & Family Welfare
 Government of India, Nirman Bhawan,
 C-Wing New Delhi-11001

2. The Director General, Indian Council of
 Medical Research Department of Health Research
 Ministry of Health & Family Welfare
 V. Ramalingaswami Bhawan, Ansari Nagar,
 New Delhi 110029

3. Under Secretary, Department of Health
 Research Ministry of Health & Family
 Welfare Government of India, Nirman Bhawan,
 C-Wing New Delhi 110001

4. The Director, Bhopal Memorial Hospital
 & Research Centre, Raisen by Pass Road,
 Near Karond Chouraha Bhopal (M.P.) 462038

- **Respondents**

O R D E R (ORAL)

Learned counsel for the applicant prays to withdraw this Original Application with liberty to file a fresh application with better particulars.

2. Prayer is allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.



(Navin Tandon)
Administrative Member

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